

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 2
IA-3128/ND/2021
(IB)-613(ND)/2019

IN THE MATTER OF:

State Bank of India	...	Applicant
Vs.		
Shri LalMahal Ltd.	...	Respondent

Order under Section 7 of IBC.

Order delivered on 23.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the RP	:	Mr.Karan Malhotra, Advocate
For the CoC	:	Mr.Ankur Mittal,Ms.MeeraMurali, Ms.Aishwarya Pandey, Advs.

ORDER

IA-3128/ND/2021:

This is 2nd Status Report filed by the Resolution Professional annexing the copy of Form-G along with the EOIs. The same is taken on record. Place the file with main application for further reference.

IA is **disposed of**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)